

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-06/2005/7824/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Mridul Kumar Kalita,
District and Sessions Judge,
Jorhat.

Dated Guwahati the th 13 September, 2021

Sub: **Civil vacation.**

Ref:- Your letter No.JJA/10197/20 dtd 07.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **the entire long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with the official vehicle, at own cost, for the same period**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-06/2005/7825-7826/ A dated , 13-09-2022

Copy forwarded for information to:

1. ✓ The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

sd/-